

(5)

**NATIONAL COMPANY LAW TRIBUNAL  
KOCHI BENCH  
KOCHI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARIG OF KOCHI BENCH, KOCHI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 19<sup>th</sup> August 2019**

PRESENT : SHRI ASHOK KUMAR BORAH, MEMBER (JUDICIAL)  
SHRI VEERA BRAHMA RAO AREKAPUDI, MEMBER (TECHNICAL)



APPLICATION NUMBER :

PETITION NUMBER : TCP/8/KOB/19

UNDER SECTION : 241-242

NAME OF THE PETITIONER(S) : AK NAUSHAD

NAME OF THE RESPONDENT(S) : CHANNEL FOODS PVT LTD

Sl. No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1.	A.M. Sridharan	Counsel for Respondents	
2.	RAMALIA AM.VA KMS LAW CHAMBERS	COUNSEL FOR PETITIONER	

**Office Notes**

**Order**

Learned Counsel for both parties are present. Pleadings are complete. List for argument on 19.9.2019.

Sd/-

MEMBER (TECHNICAL)

Sd/-

MEMBER (JUDICIAL)

List on 19/9/19.  
4  
28/9